

FORM A - PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF
MARVEL OMEGA BUILDERS PRIVATE LIMITED****RELEVANT PARTICULARS**

1 Name of Corporate Debtor	Marvel Omega Builders Private Limited
2 Date of incorporation of corporate debtor	18th June, 2010
3 Authority under which corporate debtor is incorporated/ registered	Registrar of Companies - Pune
4 Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U45200PN2010PTC136620
5 Address of the registered office and principal office (if any) of the corporate debtor	301-302, Jewel Tower, Lane No 5 Koregaon Park, Pune, Maharashtra, India, 411001
6 Insolvency commencement date in respect of corporate debtor	6th September, 2024
7 Estimated date of closure of insolvency resolution process	5th March, 2025
8 Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Birendra Kumar Agrawal IBBI/PA-001/IP-P00564/2017-18/11040.
9 Address and Email to be used for correspondence with the interim resolution professional	913, Corporate Annexe, Sonawala Lane, Near Udyog Bhawan, Goregaon (E), Mumbai 400063, Maharashtra. cirp.omega@gmail.com , bk@bhamaconsulting.com
10 Last Date for submission of claims	20th September, 2024
11 Classes of creditors, if any under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	1. Home Buyers
12 Names of Insolvency Professional identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. IP Anil Kashi Drolia 2. IP Nitin Kothari 3. IP Alok Muraraka
13 (a) Relevant Forms and (B) Details of authorized representatives are available at:	a) https://ibbi.gov.in/en/home/downloads b) cirp.omega@gmail.com c) 913, Corporate Annexe, Sonawala Road, Near Udyog Bhawan, Goregaon East, Mumbai 400063.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Marvel Omega Builders Private Limited on 6th September, 2024.

The creditors of M/s. Marvel Omega Builders Private Limited, are hereby called upon to submit their claims with proof on or before 20th September, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Birendra Kumar Agrawal

Interim Resolution Professional of Marvel Omega Builders Pvt Ltd

IBBI Reg No.: IBBI/PA-001/IP-P00564/2017-18/11040

Date: 09th September, 2024, Place: Mumbai

